

garding movement of *Gur*. This is so because *Gur* is not treated as preferential traffic and has, therefore to share along with other non-preferential traffic the wagon availability after meeting the essential demands of preferential traffic.

(b) In view of the reply to part (a), the question does not arise in respect of sugar-cane traffic. As regards *Gur*, as and when feasible, consistent with the other demands, maximum possible transport is made available. The traffic cleared during the current season has recorded a substantial increase over that moved during the corresponding period of the last season.

**SOUTHERN RAILWAY LABOUR UNION  
(RESOLUTIONS)**

**\*488. Shri Nambiar:** (a) Will the Minister of Railways be pleased to state whether the Railway authorities have received the Resolutions passed and communicated by the Southern Railway Labour Union at its 13th annual conference held at Golden Rock?

(b) What action has been taken on the general and departmental grievances of Railwaymen enumerated therein?

(c) What is the total number of Resolutions so received and what action has been taken thereon?

(d) Are communications sent to the Labour Union as and when actions are taken on the various Resolutions?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) A copy of the resolutions, referred to, has been received along with various letters dated the 2nd, 3rd and 11th October, 1952 addressed by the hon. Member in his capacity as the General Secretary of the Southern Railway Labour Union, to the Minister for Transport and Railways.

(b) to (d). No action was taken as our general policy is to deal formally, only with recognised Unions. As for the first part of (c), I may add that a large number of resolutions has been received along with the letters referred to in the reply to part (a).

**COLLIERY WORKERS (HOLIDAYS)**

**\*493. Shri Madhao Reddi:** Will the Minister of Labour be pleased to state whether the Management of the collieries have accepted the recommendations of the Collieries Labour Enquiry Committee with regard to the grant of ten days leave with pay to the workers in collieries?

**The Minister of Labour (Shri V. V. Giri):** It is not clear to which Collieries Labour Enquiry Committee reference is intended. If the reference is to the Committee under the Chairmanship of Shri D. G. Jadhav set up by the Hyderabad Government, information is not available but will be collected and placed on the Table of the House.

**RAILWAY COLLISION AT LUDHIANA**

**\*509. Giani G. S. Musafir:** Will the Minister of Railways be pleased to state:

(a) whether there was a collision between the engines at Ludhiana on or about the 3rd February, 1953;

(b) if so, the circumstances of the same;

(c) the estimated amount of loss incurred in this collision; and

(d) the steps proposed to be taken to avoid such collisions in future?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). At about 24 hours on 3rd February, 1953, a fireman passed Shunter at Ludhiana who was on leave got on to the incoming engine of train No. 6 LF standing on the examining pit in Loco Shed, Ludhiana, and worked it to the Traffic yard where it collided with a shunting engine standing near the water column, resulting in the derailment of the shunting engine and one ash truck which was also standing on the same line.

(c) Approximately Rs. 4,500/-.

(d) An Assistant Officers' Joint Enquiry has been held to enquire into this accident and necessary action will be taken on their findings.

**WORLD HEALTH ORGANISATION**

**\*512. Shri L. J. Singh:** Will the Minister of Health be pleased to state:

(a) the names of the active member States of the W.H.O.;

(b) what is India's financial contribution towards the W.H.O. for the year 1953; and

(c) what are the health programmes now under way in India for the year 1953 under the direction of the W.H.O. Regional Office for India?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) and (c). Two statements are placed on the Table of the

House. [See Appendix IV. annexure No. 18.]

(b) India has been assessed at U.S. dollars 273,055 (Rs. 12,99,742 App.) for 1953.

#### TUNDLA-ETAH RAILWAY LINE

**\*513. Ch. Raghuraj Singh:** (a) Will the Minister of Railways be pleased to state whether Government propose to construct a new railway line from Tundla to Etah (U.P.)?

(b) If so, what preliminary steps have Government taken in this connection?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). It is proposed to undertake a survey for this project during 1953-54 with a view to deciding upon its construction after determining the most suitable alignment from financial, operating and public points of view.

#### MALARIA CONTROL PLAN

**\*514. Shri Ganpati Ram:** Will the Minister of Health be pleased to state.

(a) whether Malaria Control Plan launched by the Government of India in collaboration with the Technical Co-operation Administration Programme has been extended to all States;

(b) if so, the number of units working in each State;

(c) the total amount allotted from the Indo-American funds to the State of U.P.; and

(d) the number of free supplies of D.D.T. vehicles and equipment contributed by the Centre to Uttar Pradesh?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Yes, except Rajasthan, which has not agreed to participate in the Scheme on account of financial stringency.

(b) As stated in my reply to Starred Question No. 365 dated the 26th February, 1953, 75 units will be established in 1953-54 and 50 more units in 1954-55 under the Scheme. A statement showing the allocation of the 75 units in 1953-54 to the various States is laid on the Table of the House.

(c) The total assistance to be given to the Central Government for the various States for the year 1953-54 by the Technical Co-operation Administration, which will be in the form of D.D.T., vehicles and equipment, is

valued at \$ 5.2 million of which Uttar Pradesh's share is expected to be about \$ 0.35 million.

(d) A statement giving the information is laid on the Table of the House. [For (b) and (d), See Appendix IV, annexure No. 19.]

#### TELEGRAPH OFFICES IN MADHYA BHARAT

**\*515. Shri R. C. Sharma:** Will the Minister of Communications be pleased to state:

(a) what was the number of telegraph offices in Madhya Bharat before its financial integration with the Centre;

(b) how many new telegraph offices have been opened after the date of integration; and

(c) whether there is any scheme to provide every municipal town with a telegraph office?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Seventy.

(b) Thirteen.

(c) No. The feasibility of providing telegraph facilities to a few more towns in Madhya Bharat is being examined.

#### OPERATIONAL AREA ALLOWANCE

**\*516. Maulana Masuodi:** Will the Minister of Communications be pleased to refer to the reply given to part (c) of unstarred Question No. 659 regarding Operational Area Allowance to the Posts and Telegraphs employees, asked on the 15th December, 1952 and state what action has been taken by Government in the matter?

**The Deputy Minister of Communications (Shri Raj Bahadur):** The whole question pertaining to the operation area allowance to all Central Government Employees in Jammu and Kashmir State is under review. A decision is likely to be taken very soon.

#### JAIPUR RAILWAY STATION

**364. Shri Bheekha Bhai:** Will the Minister of Railways be pleased to state:

(a) whether any provisions have been made or are proposed to be made for the improvement of Jaipur Railway Station;

(b) whether Government have received any scheme for the development of Jaipur Railway Station from